

National Company Law Tribunal



Allahabad Bench

CP NO. 121/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: Mr. Shardul Vikram Gupta Vs. Bihar Samachar Patra

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dr. Raman Jaiswal	PCMA	Petitioner	
2.	Ashish Kr. Sriv.	Adv.	Respondent	


CP No. 121/ND/2012

Parties are represented by their respective counsels and PCMA. Arguments are heard and to be continued.

The matter be listed on 13th Dec. 2017.

Date: 30/11/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)